

का निपटारा करते हैं। समुचित कारण बताये जाने पर दावा आयुक्त दुर्घटना होने के एक वर्ष के अन्दर दावेदार द्वारा आवेदन प्रस्तुत करने की अनुमति भी दे सकते हैं। अभिनिर्णय दिये जाने से पूर्व न्यायालय की सम्पूर्ण कार्यवाही होती है। इस तरह अभी तक इन गाड़ी दुर्घटनाओं में शिकार किसी भी व्यक्ति को क्षतिपूर्ति की राशि का भुगतान अभी नहीं किया गया है न्यायालयों के अभिनिर्णय के आधार पर रेल प्रशासन द्वारा भुगतान की व्यवस्था की जायेगी।

(ग) और (घ). इस प्रयोजन के लिए 1978 में भारत के सर्वोच्च न्यायालय के भूतपूर्व मुख्य न्यायाधीश श्री एस० एम० सीकरी की अध्यक्षता में एक उच्चाधिकार रेल दुर्घटना जांच समिति गठित की गयी है। उनकी रिपोर्ट की प्रतिलिपि की जा रही है।

Non-payment of wages to worker by textiles Mills in Surat

681. SHRI CHHITTUBHAI GAMIT : Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the Central Government have received any complaints regarding wages of 5,000 workers of the four textile mills in the Surat city;

(b) whether textile workers waited the wage increase, similar to those agreed to by the Mazdoor Mahajan and the Mill Owners Association in Ahmedabad recently; and

(c) if so, the reaction of the Central Government thereto ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA) : (a) to (c). The information is being collected and will be placed on the Table of the House, as soon as it is received.

Leprosy cases in India

682. SHRI CHIMAN BHAIH. SHUKLA:

SHRI G. M. BANATWALLA :

SHRI MUKHTIAR SINGH MALIK:

SHRI SHANKERGHJI SINHJI VAGHELA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government have seen the Press Report appeared in the 'Indian Express' of the 31st May, 1979 wherein it has been stated that 1/4th of the Leprosy cases are in India;

(b) the number of Leprosy at present in the country; and

(c) whether Government propose to take special measure to eradicate this disease from the country and if so, the details thereof ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY) : (a) Yes.

(b) The total estimated number of Leprosy cases in the country is 3.2 million according to 1971 Census.

(c) Special measures to control the disease have been taken through early detection and regular treatment in a massive scale by establishing large number of Leprosy Control Units, S.E.T. Centres, Urban Leprosy Units, Leprosy Hospitals, and Wards, and Training Centres etc.

Fraud with Job seekers

683. SHRI CHIMAN BHAI H. SHUKLA: |

SHRI G. M. BANATWALLA

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have seen the press report appearing in the 'Blitz' dated the 2nd June, 1979 under the heading 'Multi-crore fraud with job seekers for gulf';

(b) if so, the facts; and

(c) whether any arrests have been made by Government and steps taken to curb such frauds ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU) : (a) Yes Sir.

(b) According to the reports received from authorities, a firm under the name Al Hilal was established on 17-1-78 in Lucknow with a branch in New Delhi. The stated functions of the firm were to obtain employment for Indian nationals abroad particularly in the Middle East. The firm was registered with the Ministry of Labour on 6-5-1978. The firm started registration of intending emigrants